

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 6
CP-92/ND/2021

IN THE MATTER OF:

M/s The Hamlin Trust

...

Applicant

Vs.

Rattanindia Finance Pvt. Ltd.

...

Respondent

Order under Sections 241(1) & 242(4) of the Companies Act, 2013

Order delivered on 03.06.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None for the petitioner. List on 24.08.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

MUKESH

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)